IN THE CENTRAL ADMINISTRATIVE TRIBUNAL NEW DELHI

O.A. No. 01/1988

Date of Decision 13.8.1993

Sh. Awadh Kishore Pershad Rukhaiyar .. Applicant

V/s

U.O.I. & Others.

Re spondents

FOR THE APPLICANT

Sh.P.T.S.Murthy, counsel

FOR THE RESPONENS

Sh.P.H.Ramchandani.counsel for Respondents 1 & IV

Sh.M.L. Verma, counsel for re spondent No. 2.

CORAM

The Hon'ble Mr. S. Gurusankaran, Member(A) The Hon'ble Mr. B.S. Hegde, Member(J)

> 1. Whether Reporters of local papers may be allowed to see the Judgement?.

2. To be referred to the Reporter or not?

3. Whether their Lordships wish to see the fair copy of the Judgement?4. Whether it needs to be circulated to other Benches of the Tribunal?

JUDGEMENT (ORAL)

(Delivered by Sh.S.Gurusankaran, Member(A))

He ard Sh.P.T.S.Murthy, counsel for the applicant and Sh.P.H.Ramchandani, counsel for the respondents No.1 & IV and Shri M.L. Verma, counsel for the respondent No.II.

As per order sheet dated 12.5.93. learned counsel for the applicant had sought for two months time to remove the office objection regarding the MP filed for bringing the legal heirs on records, since the original applicant



has expired. We find from the MP filed that even in that the date of death of the original applicant had not been mentioned. In spite of adjournment given, Legal heirs have not been able to remove the office objection. Ld.counsel for the applicant prays for further adjournment. We find that no sufficient grounds have been made for granting further adjournment since the counsel himself stated at tha Bar that the original applicant expired in April, 1992. Even the MP for bring the legal heirs on records was filed only in February, 1993. Till May, 1993 office objection of the registry was not attended to and even after a further two months adjournment given, the position still remains the same. Hence the MP is rejected. Since the MP is rejected legal heirs have not yet been brought on record and the applicant expired in April, 1992, this application is dismissed as not maintainable.

(B.S. HEGDE)

MEMBER (J)

MEMBER(A)